

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 809 of 2020**

**IN THE MATTER OF:**

**M/s. Palm Products Pvt. Ltd.**

**...Appellant**

**Versus**

**T.V.L. Narsimha Rao & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rishav Banerjee, Ms. Bhavya Sethi,  
Mr. Aman Garg, Advocates.**

**For Respondent: Mr. T.V.L. Narsimha Rao, in person.  
Ms. Akanksha Kaushik, Advocate for R-2.**

**ORDER**  
**(Virtual Mode)**

**26.02.2021** Heard Learned Counsel for the parties.

**Reserved for Judgment.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**